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OA 187/PAG

(4)

Serial No. of Order	Date of Order	Order with Signature	
3	23.8.2002	Heard Mr. K.C. Kanungo, learned counsel for the petitioners, and Mr. V.B. Mahapatra, learned Addl. Standing Counsel, appearing for the respondents. In this Original Application, the applicants have prayed for a direction to the respondents to accept the candidature of the applicants for recruitment to the post of L.D.C. The learned counsel for the applicants has, today, filed a memorandum stating that subsequent to the filing of this OA, the applicants have been allowed to appear at the examination for recruitment to the post of L.D.C. and the results thereof have been declared. In view of this memorandum, this Original Application has become infructuous, and the same is accordingly dismissed as infructuous. No costs.	For hearing. 22/8 Bench Free copy of order dt. 23.8.02 may be handed over to counsel for both sides 9/9 S.O. 9/9/02
		to Member (A) for Member (D)	